

THE DEPUTY MINISTER OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c) At the request of I.T.D.C., Tourism Corporation of Gujarat Limited has proposed a few sites for a joint venture hotel project at Ahmedabad. Setting up of the hotel project is, however, subject to identification of suitable site, satisfactory feasibility reports and availability of resources.

Vayudoot Service from Jagdalpur to Jabalpur/Nagpur

4041. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Vayudoot have any plans to operate a service from Jagdalpur to Jabalpur or Nagpur; and

(b) if so, by what time, and if not the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b) Jagdalpur is one of the stations approved in principle for the extension of Vayudoot services. Introduction of a service will, however, depend upon the economic viability of operations and the development of the requisite infra-structural facilities.

Damage to Commercial Crops in Kerala

4042. SHRIMATI SUSEELA GOPALAN : Will the Minister of COMMERCE be pleased to state:

(a) whether he has received any application from the Government of Kerala regarding the damage caused to commercial crops like cardamom, pepper and other plantations;

(b) if so, the reaction of Government regarding the help to be given to the cultivators;

(c) how much relief amount has been realised so far for the survival of the plantation; and

(d) if no decision has been taken, when the final decision will be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) to (d) The Government of Kerala was sanctioned Central assistance of Rs. 4.10 crores for drought relief during 1982-83. In 1983-84 the Central Government has sanctioned a total ceiling of assistance of Rs. 42.46 crores for drought relief.

Coconut has been included as an oilseed crop for the purpose of supply of minikits of seeds and fertilisers to help the coconut growers in Kerala during 1983-84.

Assistance at the rate of Rs. 50,000 per block provided by Government of India for fruits and fuel plantations has been extended to coconut also.

A sum of Rs. 49,00 lakhs has been provided for the development of coconut through the Coconut Development Board.

One scheme of "Loan-cum-subsidy for replantation of Cardamom" has been approved for implementation by the Cardamom Board for the benefit of small growers, involving an expenditure of Rs. 272.50 lakhs towards cash subsidy and Rs. 126.75 lakhs towards interest subsidy over a period of 7 years. Government has also approved one scheme of Cardamom Board for producing Cardamom seedlings in polythene bags involving expenditure of Rs. 1.80 lakhs for 1983-84.

Similarly, the Coffee Board's proposal for modification of "Crop Hypothecation Loan Scheme" involving an outlay of Rs. 2.60 crores has been approved by the Government in view of drought situation.

Trade Agreement with G. D. R.

4043. SHRI N.K. SHEJWALKAR :
SHRI MOHAMMAD ASRAR AHMAD :

DR. KRUPASINDHU BHOI : Will the Minister of COMMERCE be pleased to state :